

**Sixteenth Loksabha**

>

Title: Introduction of the Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2018.

**DR. UDIT RAJ (NORTH WEST DELHI):** I beg to move for leave to introduce a Bill to provide for the rehabilitation and financial assistance to the victims of natural calamities and for matters connected therewith.

**HON. CHAIRPERSON :** The question is:

“That leave be granted to introduce a Bill to provide for the rehabilitation and financial assistance to the victims of natural calamities and for matters connected therewith.”

*The motion was adopted.*

**DR. UDIT RAJ :** I introduce\*\* the Bill.

**15 51 hrs**